

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.11.2022 (WEDNESDAY)**

## **COURT OF CHAIRPERSON**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1261 of 2022	Chandrakant Khemka Vs. UCO Bank & Anr.	Naveen Chawla	Partha Sil
<b>2.</b>	Comp. App. (AT) (Ins) No. 1280 of 2022 & I.A. No. 3915 of 2022	The State, Government of NCT of Delhi Through Commissioner Department of Trade & Taxes Vs. Ashish Singh Chairperson The Monitoring Committee Fourth Dimensions Solutions Ltd.	M.L. Garg	
<b>3.</b>	Comp. App. (AT) (Ins) No. 1290 of 2022  <b>(With Defects)</b>	Siraj Ali Patel Suspende Director, Swiss Entertainment Pvt. Ltd. Vs. Epigram Through its Sole Proprietor Nabeel Abbas & Anr.	Prakhar Tandon	Manu Garg Kushagra Bansal
<b>4.</b>	Comp. App. (AT) (Ins) No. 1295 of 2022 & I.A. No. 3992 of 2022	Blanket Hospitality Ventures Pvt. Ltd. Vs. ----	Poorva Pant	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1296 of 2022	Bajaj Rubber Company Pvt. Ltd. Vs. Saraswati Timber Pvt. Ltd.	Shailender Kumar	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1297 of 2022	Deepak Vidyasagar Katiyar Vs. Nilesh Sharma & Anr.	Bilal Ali	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
8.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	Atul Sharma Arjun PadhiyarR1 to R3 Mohak Sharma-R4
9.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
10.	Comp. App. (AT) (Ins) No. 748 of 2022	Adinath Jewellery Exports Vs. Brijendra Kumar Mishra Liquidator Of Shrenuj & Co. Ltd. & Anr.	Anish Agarwal	Yaha Batatawala Meghna Rao-R1
11.	Comp. App. (AT) (Ins) No. 958 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Inderjit Singh & Anr.  <b>With</b>	Pawan K. Mittal	Gagan Narang
12.	Comp. App. (AT) (Ins) No. 962 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Rakesh Duggal  <b>With</b>	Pawan K. Mittal	Bhanu Gupta Akshat Singh Dacchita Shahi
13.	Comp. App. (AT) (Ins) No. 963 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Sudha Rani Reddy	Pawan K. Mittal	Bhanu Gupta Akshat Singh Dacchita Shahi
14.	Comp. App. (AT) (Ins) No. 1004 of 2022	Ramchandra Dallaram Chaudhary Resolution Professional of Anil Mega Food Park Pvt. Ltd. Vs. M2K Developers Pvt. Ltd. & Anr.	Atul Sharma	Shubhranshu P. Nuroop S.
15.	Comp. App. (AT) (Ins) No. 1017 of 2022	Sandeep Kukkar Vs. Siddarth Intercrafts Pvt. Ltd.	Kushal Kr. Jain	

16.	Comp. App. (AT) (Ins) No. 1019 of 2022	Deepak Modi Vs. Shalfeyo Industries Pvt. Ltd. & Anr.	Naresh Kr. Sejvani	
17.	Comp. App. (AT) (Ins) No. 1152 of 2022	Rohit Motawat Vs. Madhu Sharma Proprietor Hind Chem Corporation & Anr.	Prateek Gupta	
18.	Comp. App. (AT) (Ins) No. 1157 of 2022 & I.A. No. 3484 of 2022	Shapoorji Pallonji and Company Pvt. Ltd. Vs. Black Canyon SEZ Pvt. Ltd.	Aakanksha Kaul	
19.	Comp. App. (AT) (Ins) No. 1166 of 2022	Technico Industries Ltd. Vs. Debashis Nanda Liquidator, J.V. Strips Ltd. & Ors.	Nikhil Kohli	Pardeep Dahiya
20.	Comp. App. (AT) (Ins) No. 1183 of 2022 & I.A. No. 3569 of 2022	Bank Of Baroda Vs. Suman Kumar Agarwal & Anr.	Kush Sharma	Rajesh Kr. Gautam Anant Gautam Nipun Sharma-R1
21.	Restoration Application No. 9 of 2022 in Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Nitesh Shrivastava	

**For Hearing**

22.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.  <b>With</b>	Vikrant Kumar	Swapnil Gupta
23.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
24.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar